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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/172/2017
PETITION NUMBER : TCP/236/2016
NAME OF THE PETITIONER(S) : SHEETALS CREDIT HOLDINGS PVT LTD & 5
NAME OF THE RESPONDENT(S) : S.V. GLOBAL MILL LTD & 6 ORS
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) RAMYA
CAK LAW CHAMBERS)

PETITIONERS 1-6

2) ADITI ASHOK FOR
PREETI MOHAN

COUNSEL FOR
RESP NO (7)

Aditi.

3) For T.K. Bhaskar
Priyadarshini N
Keerthi Krishna
Abhinav P

Counsel for R2-6

ORDER

Counsel for petitioners present. Counsel for R2 to R6 present and stated that the SLP is pending before the Hon'ble High Court of Madras. He prayed for time to make submissions in relation to the status of the SLP. Counsel for R7 present. Time is enlarged at request of both the sides. Put up on 26.02.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)